

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 41/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 45/2009
NAME OF THE COMPANY	Om Shiv Shakti Iron Industries Pvt Ltd
NAME OF THE PETITIONER(S)	Kailash Naryan Bhangadiya
NAME OF THE RESPONDENT(S)	Om Shiv Shakti Iron Industries Pvt Ltd & (30) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri S. Chidambaram, Learned PCS for the Petitioner and submit that due to the stay granted by the Hon'ble High Court, the present CP is still pending.

Post the case on 29.11.2017.

  
Member (T)  
bm

  
Member (J)